of section 95 of the Employees' state Insurance Act, 1948.

[Placed in Library . *See* No. LT- 1939/92]

Annual Report and Review on the working of Coal Mines Provident Fund Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Scheme for 1990-91 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): I beg to lay on the Table:-

(1)   (I)   A copy of the Annual Report of the Coal Mines Provident Fund, Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Schemes for the year 1990-91 alongwith Audited Accounts.

       (ii)   A copy of the Review (Hindi and English versions) by the Government on the working of the Coal Mines provident Fund, Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Schemes for the year 1990-91.

(2)   A statement (Hindi and English versions) showing reasons for delay in the papers mentioned at (1) above.
       [Placed ion Library . *See* No. LT-1940/92]

13.00 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Second Report

[*English*]

SHRI PROBIN DEKA (Mangaldoi): I beg to present the Second Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

13.01/2 hrs.

COMMITTEE ON AGRICULTURE

Second Report and Minutes

[*English*]

SHRI J. CHOKKA RAO (Karimangar): I beg to present the Second Report (Hindi and English versions) of the Committee on Agriculture on the Ministry of Agriculture (Department of Agricultural Research and Education) - Indian Council of Agricultural Research and Minutes of the Sittings of the Committee relating thereto.

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13.01 hrs.

[*English*]

PETITION RE: EMPLOYEES PLAN' TO REVIEW THE NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD.

SHRI GEORGE FERNANDES (Muzaffarpur): I beg to present a petition signed by Shri I.S. Jha, Governor, NPCC Employees Joint Forum and other employees of the NPCC Ltd., regarding 'Employees Plan' to revive the National Projects contruction Corporation Ltd.

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13.02 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

(i)   **Need for a uniform Scheme to provide financial assistance to the economically poor people affected by fire**

[*English*]

DR. VISWANATHAM KANITHI (Srikakulam); Housing is a basic necessity for all the economically backward people, both in urban and rural areas. The age old katcha houses and Jhuggies pose a problem when they are destroyed by natural clalamity such as fire. The loss may appear meaegits .

[Dr. Viswanatham Kanithi]

to the affluence but it is always a great loss to the inmates who are below the poverty line.

The financial assistance given by the State or Central Government as a emergency help which conextned upto Rs. 1,500/- for a completely burnt house, is insufficient to procure the household articles and provisions, leaving the burnt house and the residents exposed to rain and sun. Crores of rupees are being spent for social welfare measures, which are often not long lasting . Instead of spending the entire amount on short term benefits, I suggest that Government must earmark some amount under a uniform scheme to cover the entire country so that any house beloging to the economically, weaker section of all communities is given just sufficient amount equal to that usually given to a weaker section housing colony through insurance.

This year in Srikakulam in Andhra Pradesh two villages- Kapasuguddu and Vanturu-belonging to fisherman community were destroyed by fire. So far no help was given. They could not cover their houses even with straw or palm leaves because of increase in cost. So, I request the Central Government to extend much needed assistance to the victims of these villages in the form of loan or subsidy for the purchase of fire proof roofing material.

(ii) Need to provide financial assistance to Arogyararam Medical centre of Madanapalli , Andhra Pradesh

SHRI AMPRATAP SAI (Rarampet): The Arogyaram Medical Centre of Madanpalli in my constituency, a 340 bed hospital, formerly known as the Union Mission Tuberculosis Sanatorium, was declared open in 1915.

It established reputation as one of the foremost centres for the care, treatment. behabilitation, teaching and research in tuberculosis and produced many specialists.

This was the first institution in India to start a Post Graduate course in tuberculosis and chest disease. It also pioneered in BCG vaccination programme in India. Tropical Cosinopllin was first discovered and described in detail here besides tuberculosis other medical facilities such as generae medicine, surgery, gynae and obstetics, paediaties orthopaedic ophthalmology, community oriented eye care fairly planning etc, are available here. This hospital has also undertaken many special programmes.

The intitution is now facing enormous difficulties due to the financial deficit. The government is paying only Rs. 7/-per day per patient towards diet charges and Rs. 4,000/- per patient per annum, for drugs, nursing and staff.

I view of the great potentials for various kind of development in this area it can be converted into a full-fledged general hospital.

I request the Central Government to sanction Financial assistance of Rs. one crore to the Sanatorium.

(iii) Need for suffering up on electronic telephone exchange at Nellore, Andhra Pradesh

KUMARI PADAMASREE KUDUMULA (Nollore): Sir, Nellore district is prominent and famous for production of paddy and commecial crop growth. The Nellore city is centrally located and connected with rural population and business centre also. It is located very near to the coast of bay of Bengal and often marred by cyclones. The Union Government is going to construct a sea port at Muthukar nearby called " Krishnapatnam Sea port'. There is another proposal to instal one Super thermal Station at same location i.e. Muthukur village.. As such it requires a stable communication network whch can work under any adverse conditions.

Therefore, to avoid any tampering or manipulation by anybody by a secret code exclusively thrown to the subscriber it is